

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

6. IA 3463(MB)2024
IN
C.P. (IB)/1117(MB)2020

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Bank of India
Vs.
Rudrani Health Care Services Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Amey Hadwale a/w Adv. Geeta Lundwani, Ld. Counsel for the Applicant present through physical mode. None present for the Respondent.
2. Post this matter on **13.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)